

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3588  
ANSWERED ON:01.12.2010  
MINORITY DEVELOPMENT SCHEME  
Jakhar Shri Badri Ram

**Will the Minister of PLANNING be pleased to state:**

- (a) whether various schemes related to the development of minorities are pending with Planning Commission for clearance;
- (b) if so, the list of such pending schemes during the last three years, scheme-wise and year-wise; and
- (c) the amount released to the States by the Planning Commission for the welfare of minorities during the above period, State-wise?

**Answer**

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, PERSONNEL PUBLIC GRIEVANCES & PENSION(SHRI V. NARAYANASAMY)

(a) & (b) : No, Sir.

(c) : As per Allocation of Business Rules, 1961 (Amended from time to time) the Planning Commission allocates funds to the Centre and States and do not release Central assistance to States for the welfare of minorities.